

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 12 of 2014 &**  
**IA No. 16 of 2014**

**Dated : 21<sup>st</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Chhattisgarh State Power Distribution  
Co. Ltd.**

**..... Appellant(s)**

**Versus**

**Chhattisgarh Electricity Regulatory Commission  
& Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Mr. K.Gopal Choudhary a/w  
Mr. Arvind Banerjee (Rep.)

Counsel for the Respondent(s) : Mr. Arindam Dey for  
Mr. C.K. Rai for R.1

**ORDER**

As agreed by the learned counsel for the parties, post the matter for  
further hearing on **31.07.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/vg